

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14/03/2019

O.A./260/364/2015

MURALIDHAR BARIK & OTHERS
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:4

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal	
	<p>List revised. None appears for the applicant. No one was also present on 07.07.2015. Accordingly, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>	